## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 684/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: M/s. Syntex Trading & Agency Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Howard Setter Adv. per

mum

## **COMMON ORDER**

## C.S.P. No. 684/230-232/NCLT/MB/MAH/2017 C.S.P. No. 736/230-232/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. Adjourned to **17.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 13.10.2017

Sd/-

M.K. SHRAWAT Member (Judicial)

